

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 632/92

Shri S.C.Jain

..Applicant.

v/s

Union of India & Ors.

..Respondents.

Coram: The Hon'ble Member(A) Shri M.Y.Priolkar.  
The Hon'ble Member(J) Shri V.D.Deshmukh.

Tribunal's Order:

Dt. 26.3.93

Mr. S.P. Saxena, counsel  
for the applicant. Mr. R.K.

Shetty, counsel for the  
respondents.



M.P. 197/93 has been  
filed by the applicant for  
directions to the respondents  
that all promotions made to the  
post of Additional Chief Engineer  
will be subject to the decision  
of this Tribunal in this O.A.

Mr. Saxena states that he is  
not pressing for the second  
prayer in this M.P. at this  
stage, i.e. an early date of  
hearing for the above O.A. Shri  
Shetty has no objection to the  
first prayer in the M.P. We  
therefore direct that all  
promotions made to the post of  
Additional Chief Engineer  
hereinafter will be subject to  
the final outcome of this O.A.

M.P. stands disposed of.

Copy of this order may  
be given to both the parties.

*Certified True Copy*  
Date ... 26/4/93

*614/93*  
Section Officer  
Central Admin. Tribunal,  
Bombay Bench.

*614*